

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.252 – IA/181(AHM)2024
ITEM No.253 – IA/173(AHM)2024
in
CP(IB) 78 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Manpower Group Services India Pvt Ltd
V/s
Euphoria Technologies Pvt Ltd

.....**Applicant**

.....**Respondent**

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Natasha Shah, Adv.

For the Respondent : Mr. Nipun Singhvi, Adv. a.w Mr. Rahul Bhavsar, Adv.R-1

ORDER

IA/181(AHM)2024 & IA/173(AHM)2024

Ld. Counsel for the respondent submitted that connected matter is coming up for hearing on 08.05.2024. Ld. Counsel for respondent is directed to file reply within one-week.

List for filing reply on 28.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)